

ITEM NO.1

COURT NO.1

SECTION XVI-A

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

TRANSFER PETITION (CIVIL)..... Diary No(s). 64873/2025

SUDERSHAN KUMAR & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(IA No. 20728/2026 - CONDONATION OF DELAY IN REFILING/CURING THE DEFECTS)

Date : 13-02-2026 This matter was called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE JOYMALYA BAGCHI

For Petitioner(s) :Mr. Chitranshul Sinha, Adv.  
Mr. Anuj Chauhan, Adv.  
Mr. Shivam Bakshi, Adv.  
Mr. Tushar Manohar Khairnar, AOR

For Respondent(s) :

UPON hearing the counsel the Court made the following  
O R D E R

1. Delay condoned.
2. Issue notice, returnable on 11.03.2026.
3. Tag with SLP(C) No.7649/2023.
4. Let soft copy of the petition be supplied to the learned *amicus curiae*, who will examine whether the matter is similar to those, which are pending before this Court.

(ARJUN BISHT)  
ASTT. REGISTRAR-cum-PS

(PREETHI T.C.)  
ASSISTANT REGISTRAR